



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष १२, अंक ६]

शुक्रवार, फेब्रुवारी २७, २०२६ / फाल्गुन ८, शके १९४७

[पृष्ठे २१, किंमत : रुपये २७.००

असाधारण क्रमांक ७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Bill, 2026 (L. A. Bill No. IV of 2026), introduced in the Maharashtra Legislative Assembly on the 27th February 2026, is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,
Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. IV OF 2026.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-seventh Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2026. Short title.

Withdrawal
of Rs.
1,19,95,33,75,000
out of the
Consolidated
Fund of the State
for the Financial
Year 2025-2026.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of eleven thousand nine hundred ninety five crores, thirty three lakhs, seventy five thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2026, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2026.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-5	Social Services	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat Social Services	1,000	...	1,000
Total-General Administration Department			1,000	...	1,000
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services	22,000	2,49,85,000	2,50,07,000
B-2	State Excise	2039, State Excise	2,000	...	2,000
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	1,000	...	1,000
Total-Home Department			25,000	2,49,85,000	2,50,10,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
C-2	Stamps and Registration	2045, Other Taxes and Duties on Commodities and Services 2053, District Administration 2070, Other Administrative Services 2515, Other Rural Development Programmes 2853, Non-Ferrous Mining and Metallurgical Industries	20,02,29,000	...	20,02,29,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services 2059, Public Works 2075, Miscellaneous General Services	1,000	...	1,000
C-5	Other Social Services	2217, Urban Development 2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare 2250, Other Social Services	17,000	...	17,000
C-6	Other Social Services	2245, Relief on Account of Natural Calamities 2711, Flood Control and Drainage	1,000	...	1,000
C-7	Forest	2406, Forestry and Wild Life 2415, Agricultural Research and Education 2551, Hill Areas	1,000	...	1,000
Total-Revenue and Forest Department			20,02,50,000	...	20,02,50,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
D-3	Agriculture Services	2401, Crop Husbandry 2402, Soil and Water Conservation 2415, Agricultural Research and Education	6,000	...	6,000
D-4	Animal Husbandry	2403, Animal Husbandry	3,000	...	3,000
D-5	Dairy Development	2404, Dairy Development	4,000	...	4,000
D-6	Fisheries	2405, Fisheries	1,000	...	1,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	14,000	...	14,000
School Education and Sports Department.					
E-2	General Education	2202, General Education	10,000	...	10,000
		Total-School Education and Sports Department.	10,000	...	10,000
Urban Development Department					
F-2	Urban Development and Other Advance Services	2053, District Administration 2070, Other Administrative Services 2217, Urban Development 3055, Road Transport	1,000	...	1,000
		Total-Urban Development Department	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
Finance Department						
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	2,000	...	2,000
			Total-Finance Department	2,000	...	2,000
Public Works Department						
H-6	Public Works and Administrative and Functional Buildings.	2059,	Public Works	2,000	...	2,000
		2202,	General Education			
		2203,	Technical Education.			
		2205,	Art and Culture			
		2210,	Medical and Public Health			
		2217,	Urban Development			
		2230,	Labour, Employment and Skill Development			
		2403,	Animal Husbandry			
		2405,	Fisheries			
			Total-Public Works Department	2,000	...	2,000
Water Resources Department						
I-1	Interest Payments	2049,	Interest Payments	...	2,22,19,22,000	2,22,19,22,000
I-3	Irrigation, Power and Other Economic Services	2402,	Soil and Water Conservation	2,000	...	2,000
		2700,	Major Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
	2701, 2702, 2705, 2711, 2801, 3402,	Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research			
		Total-Water Resources Department	2,000	2,22,19,22,000	2,22,19,24,000
Law and Judiciary Department					
J-1	Administration of Justice	2014, Administration of Justice	15,000	4,000	19,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 3475, Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Other General Economic Services	1,000	...	1,000
		Total-Law and Judiciary Department	16,000	4,000	20,000
Industries, Energy, Labour and Mining Department					
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	1,000	...	1,000
K-6	Energy	2801, 2810, Power New and Renewable Energy	32,62,84,49,000	...	32,62,84,49,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	8,03,94,64,000	...	8,03,94,64,000
		Total-Industries, Energy, Labour and Mining Department	40,66,79,14,000	...	40,66,79,14,000
		Rural Development Department			
L-2	District Administration	2053, District Administration	3,000	...	3,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	71,02,97,000	...	71,02,97,000
		Total-Rural Development Department	71,03,00,000	...	71,03,00,000
		Food, Civil Supplies and Consumer Protection Department			
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	55,52,69,000	...	55,52,69,000
		Total-Food, Civil Supplies and Consumer Protection Department	55,52,69,000	...	55,52,69,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
Social Justice and Special Assistance Department					
N-1	Interest Payments	2049,	...	1,000	1,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053,	34,000	...	34,000
	2202,	General Education			
	2205,	Art and Culture			
	2210,	Medical and Public Health			
	2211,	Family Welfare			
	2215,	Water Supply and Sanitation			
	2216,	Housing			
	2217,	Urban Development			
	2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
	2230,	Labour, Employment and Skill Development			
	2235,	Social Security and Welfare			
	2236,	Nutrition			
	2401,	Crop Husbandry			
	2402,	Soil and Water Conservation			
	2403,	Animal Husbandry			
	2405,	Fisheries			
	2406,	Forestry and Wild Life			
	2408,	Food Storage and Warehousing			
	2501,	Special Programmes for Rural Development			
	2505,	Rural Employment			
	2801,	Power			
	2810,	New and Renewable Energy			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2851, Village and Small Industries 2852, Industries			
		Total-Social Justice and Special Assistance Department	34,000	1,000	35,000
		Planning Department			
O-3	Rural Employment	2505, Rural Employment	80,00,00,000	...	80,00,00,000
O-7	Secretariat-Economic Services	3451, Secretariat-Economic Services	6,000	...	6,000
		Total-Planning Department	80,00,06,000	...	80,00,06,000
		Housing Department			
Q-3	Housing	2216, Housing 2217, Urban Development 2235, Social Security and Welfare 2406, Forestry and Wild Life	1,000	...	1,000
		Total-Housing Department	1,000	...	1,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments 2210, Medical and Public Health	21,000	...	21,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		2211, Family Welfare			
		2235, Social Security and Welfare			
		Total-Public Health Department	21,000	...	21,000
		Medical Education and Drugs Department			
S-1	Medical and Public Health	2210, Medical and Public Health	1,48,000	...	1,48,000
		Total-Medical Education and Drugs Department	1,48,000	...	1,48,000
		Tribal Development Department			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053, District Administration			
		2059, Public Works			
		2202, General Education			
		2204, Sports and Youth Services			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			
			32,000	...	32,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food Storage and Warehousing			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
			32,000	...	32,000
		Total-Tribal Development Department	32,000	...	32,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
			2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		Total-Co-operation, Marketing and Textiles Department	2,000	...	2,000
		Higher and Technical Education Department			
W-2	General Education	2202,	7,000	...	7,000
W-3	Technical Education.	2203,	4,000	...	4,000
		Total-Higher and Technical Education Department	11,000	...	11,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, 2236,	5,000	...	5,000
		Total-Women and Child Development Department	5,000	...	5,000
		Water Supply and Sanitation Department.			
Y-2	Water Supply and Sanitation	2215,	14,31,05,30,000	...	14,31,05,30,000
Y-5	Secretariat-Economic Services	3451,	1,000	...	1,000
		Total-Water Supply and Sanitation Department.	14,31,05,31,000	...	14,31,05,31,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Skills, Employment, Entrepreneurship And Innovation Department					
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251, 2406,	Technical Education. Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life	1,000 ... 1,000	1,000
			Total-Skills, Employment, Entrepreneurship And Innovation Department	1,000 ...	1,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, 2053, 2075, 2205, 2225, 2235, 2406,	Secretariat-General Services District Administration Miscellaneous General Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Forestry and Wild Life	1,000 ... 1,000	1,000
			Total-Minorities Development Department	1,000 ...	1,000
Other Backward Bahujan Welfare Department					
ZG-1	Interest Payments	2049,	Interest Payments	...	18,73,94,000
			Total-Other Backward Bahujan Welfare Department	18,73,94,000	18,73,94,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
ZG-2	Secretariat Social Services	2251, Secretariat Social Services	1,000	...	1,000
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. 2235, Social Security and Welfare	23,64,77,000	...	23,64,77,000
		Total-Other Backward Bahujan Welfare Department	23,64,78,000	18,73,94,000	42,38,72,000
Persons with Disabilities Welfare Department					
ZI-3	Social Security and Welfare	2235, Social Security and Welfare	18,000	...	18,000
		Total-Persons with Disabilities Welfare Department	18,000	...	18,000
		Total-A-Expenditure on Revenue Account	57,48,10,95,000	2,43,43,06,000	59,91,54,01,000
B-EXPENDITURE ON CAPITAL ACCOUNT					
Revenue and Forest Department					
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services 4515, Capital Outlay on Other Rural Development Programmes 6245, Loans for Relief on Account of Natural Calamities	1,32,00,00,000	...	1,32,00,00,000
		Total-Revenue and Forest Department	1,32,00,00,000	...	1,32,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Public Works Department					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	2,000	2,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4225, 4235, 4250,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	33,000	33,000
			Total-Public Works Department	35,000	35,000
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	9,000	9,000
I-6	Internal Debt of the State Government	6003,	Internal Debt of the State Government	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
		Total-Water Resources Department	9,000	7,000	16,000
		Industries, Energy, Labour and Mining Department			
K-11	Capital Expenditure on Energy.	4801, 4853, 6801, 6875,	58,40,35,34,000 ... 58,40,35,34,000		58,40,35,34,000
		Capital Outlay on Power Projects Capital Outlay on Non-Ferrous Mining and Metallurgical Industries Loans for Power Projects Loans For Other Industries			
		Total-Industries, Energy, Labour and Mining Department	58,40,35,34,000	...	58,40,35,34,000
		Rural Development Department			
L-7	Capital Expenditure on Rural Development	4515, 5054, 6216,	1,000 ... 1,000		1,000
		Capital Outlay on Other Rural Development Programmes Capital Outlay on Roads and Bridges Loans for Housing			
		Total-Rural Development Department	1,000	...	1,000
		Social Justice and Special Assistance Department			
N-4	Capital Expenditure on Social Services	4059, 4210, 4225,	21,000 ... 21,000		21,000
		Capital Outlay on Public Works Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		4235, 4402, 4408, 4425, 6225,	Capital Outlay on Social Security and Welfare Capital Outlay on Soil and Water Conservation Capital Outlay on Food Storage and Warehousing Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes , Other Backward Classes and Minorities.		
			Total-Social Justice and Special Assistance Department	21,000	21,000
				...	
			Medical Education and Drugs Department		
S-4	Capital Outlay on Medical and Public Health	4210,	Capital Outlay on Medical and Public Health	31,43,47,000	31,43,47,000
			Total-Medical Education and Drugs Department	31,43,47,000	31,43,47,000
				...	
			Tribal Development Department		
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, 4202, 4210, 4225, 4250, 4402, 4406, 4408, 4425, 4701,	Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities Capital Outlay on Other Social Services Capital Outlay on Soil and Water Conservation Capital Outlay on Forestry and Wild Life Capital Outlay on Food Storage and Warehousing Capital Outlay on Co-operation Capital Outlay on Medium Irrigation	16,000	16,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
T-7	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	6225,	Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.	1,000	...	1,000
		4702, 5054,	Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges	17,000	...	17,000
			Total-Tribal Development Department	17,000	...	17,000
			Co-operation,Marketing and Textiles Department			
V-3	Capital Expenditure on Social Services	4425, 4435, 4851,	Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries.	1,000	...	1,000
V-5	Capital Expenditure on Economic Services	6425, 6851, 6860,	Loans for Co-operation Loans for Village and Small Industries. Loans for Consumer Industries.	1,000	...	1,000
			Total-Co-operation,Marketing and Textiles Department	2,000	...	2,000
			Soil and Water Conservation Department			
ZH-5	Capital Expenditure on Irrigation	4402, 4702,	Capital Outlay on Soil and Water Conservation Capital Outlay on Minor Irrigation	1,000	...	1,000
			Total-Soil and Water Conservation Department	1,000	...	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		(3)		(4)	
			60,03,79,67,000	7,000	60,03,79,74,000
		Grand Total	1,17,51,90,62,000	2,43,43,13,000	1,19,95,33,75,000
		Total-B-Expenditure on Capital Account			

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2025-2026.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	..	59,91,54,01,000
(b) Capital Expenditure	..	60,03,79,74,000
	Total ..	1,19,95,33,75,000

Mumbai,
Dated the 27th February 2026.

DEVENDRA FADNAVIS,
Chief Minister.